

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No.478/TL/2024

Subject : Petition under Section 14 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2024 for grant of separate RTM Transmission License to POWERGRID Bikaner Neemrana Transmission Limited.

Petitioner : POWERGRID Bikaner Neemrana Transmission Limited (PBNTL)

Respondents : Uttar Pradesh Power Corporation Limited and Ors.

Date of Hearing : **6.1.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri V. C. Sekhar, PBNTL
Shri Prashant Kumar, PBNTL
Shri Amit, PBNTL
Shri Akshayvat Kislay, CTUIL

Record of Proceedings

The representative of the Petitioner submitted that the present Petition had been filed for the grant of a separate transmission licence for implementing the transmission projects viz. (i) "*Implementation of 2 Nos. of 220 kV line bays at 765/400/220 kV Bikaner-III PS for interconnection of 500 MW REGS of M/s NTPC Renewable Energy Ltd.*", and (ii) "*Implementation of 1 Nos. of 220 kV line bay for interconnection of 300 MW REGS of M/s Deshraj Solar Energy Pvt. Ltd. (DEPL) and 3 Nos. of 400 kV line bays for interconnection of 1400 MW RPPD of M/s Sunbreeze Renewables Nine Pvt. Ltd. (02 Nos. of bays) & 1000 MW RPPD of M/s MRS Buildvision Pvt. Ltd. (01 No. of bay) at 765/400/220 kV Bikaner-III PS*" (collectively referred to as "the Projects") under the RTM mode. He further submitted that the Petitioner has already complied with all the requirements under the Transmission Licence Regulations and pursuant to the direction issued by the Commission, CTUIL has also filed its revised recommendations, under Section 15(4) of the Act, for the grant of a separate transmission licence for the Projects under the RTM mode.

2. Considering the submissions made by the representative of the Petitioner, the Commission reserved the matter for order.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**